

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4031-4032 OF 2009

BEFORE THE REGISTRAR S.G. SHAH

ORISSA POWER GENERATION CORP. LTD.

Appellant (s)

VERSUS

ORISSA ELECTRICITY REG. COMM. & ORS.

Respondent(s)

(With appln(s) for PERMISSION TO PLACE ADDL. FACTS AND GROUNDS and  
prayer for interim relief and office report)

Date: 01/12/2010 These Appeals were called on for hearing today.

For Appellant(s)

Mrs. Shiraz Contractor Patodia,Adv.

For Respondent(s)

Ms. Marie Riba, Adv.  
Mr. Raj Kumar Mehta,Adv.  
Mr. Vinoo Bhagat ,Adv  
Mr. Radha Shyam Jena ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Statement of case is to be filed before 21.1.2011.

(S.G. SHAH)  
REGISTRAR